

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 158/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: Daimler Financial Services Pvt. Ltd. - v/s Pandey Spices Trading - Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B Code, 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shrankhla Yadav	Advocate of Petitioner	Financial Creditor	Shrankhla
2.	<u>CP NO. (IB) 158/ALD/2017</u>			

The present petition is filed as a fresh case. Ms. Shrankhla Yadav, Advocate for the petitioner.

Registry is directed to make scrutiny of the case and to issue a formal notice to the respondent company for making objection, if any, to the present petition filed U/s 7 of the I & B Code. The petitioner counsel is further directed to serve a copy of the present petition to the Corporate Debtor Company.

The matter be listed on 8th December, 2017.

Dated: 13.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

sdl
H.P. Chaturvedi,
Member (Judicial)